

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3109  
ANSWERED ON:11.02.2014  
ACQUIRING HAIDARI MANZIL  
Viswanathan Shri P.

**Will the Minister of CULTURE be pleased to state:**

- (a) whether it has been reported in the print media regarding the sale of a house where Mahatma Gandhi spent the night of independence fasting and praying;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to acquire Haidari Manzil in remembrance of the `Father of the Nation`;
- (d) if not, the reasons therefor;
- (e) whether the Government proposes to prevail upon the Bank not to auction the property and to settle their dues; and
- (f) if so, whether the building has been listed as heritage structure by the West Bengal Heritage Commission and if so, the details thereof?

**Answer**

MINISTER OF CULTURE (SMT. CHANDRESH KUMARI KATOCH)

(a) to (f) The news item which appeared in The Times of India, Kolkata Edition in its issue on 15.04.2012 is incorrect. The United Bank of India never took possession of the "Haidari Manzil" and nor has any sale been done. The Building has been declared as a Heritage Structure by the Kolkata Municipal Corporation.